



#### \$~38

### \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 1/2024, CRL.M.A. 3/2024, CRL.M.A. 998/2024, CRL.M.A. 999/2024 & CRL.M.A. 1000/2024 DIRECTORATE OF ENFORCEMENT ..... Petitioner

> Through: Mr. S.V. Raju, ASG with Mr. Zoheb Hossain and Mr.Manish Jain, Special Counsel for ED with Mr. Vivek Gurnani, Mr. Kartik Sabharwal & Mr. Dipanshu Gaba, Advocates.

versus

HONG XUQUAN @ TERRY AND ORS ..... Respondents

Through: Mr. V.P. Singh, Mr. Priyank Ladoia, Mr. Asif Ahmed, Mr. Tanmay Sharma, Mr. Shaurya Vardhan Singh, Mr. Kshitz Rao and Ms. Dhriti Batra, Advs for R-1 & R-2. Mr. N.Hariharan, Sr. Adv. with Ms. Shaurya Mittal, Adv for R-3.

### CORAM: HON'BLE MS. JUSTICE SWARANA KANTA SHARMA

# <u>O R D E R</u>

%

15.05.2024

1. Learned Special Counsel for the petitioner requests for an adjournment.

- 2. At his request, list on 11.07.2024.
- 3. The order be uploaded on the website forthwith.

# SWARANA KANTA SHARMA, J

#### MAY 15, 2024/A

Click here to check corrigendum, if any

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 01/07/2025 at 11:25:01